GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF JUSTICE

RAJYA SABHA UNSTARRED QUESTION NO. 594 ANSWERED ON 04/12/2025

E-COURTS PROJECT IN BELAGAVI DISTRICT

594 Shri Iranna Kadadi:

Will the Minister of *Law and Justice* be pleased to state:

- (a) the status of implementation of 'E-Courts Project' in subordinate judiciary of Belagavi district;
- (b) the percentage of cases which have been digitised and the status of video conferencing facilities there; and
- (c) the steps being taken to address the shortage of judicial officers and support staff there?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

- (a): As per the information provided by the eCommittee Supreme Court of India, following initiatives have been undertaken for implementation of E-Courts Project in subordinate judiciary of Belagavi district: -
 - i. Migration of Belagavi District Court website to the new S3WAAS (Secure, Scalable
 & Sugamya Website) platform.
 - ii. An online facility in the form of District Judiciary Online Services has been developed for the Belagavi District Judiciary to provide easy access to certified copies of orders and judgments.
 - iii. The High Court of Karnataka has enabled transmission of e-Summons through email where parties have provided email IDs, in High Court as well as District Courts, including Belagavi District Court. Further, the Karnataka Courts Service of Summons/ Notices/ Processes/ Documents (Civil Proceedings) by Electronic Mail Rules, 2024 have also been notified.

- iv. A Virtual Court for traffic offences has been operational since June 2020 in Bengaluru, with its jurisdiction extended to Belagavi.
- v. Information KIOSKs have been installed in all Court Complexes of Belagavi District and e-Sewa Kendras have been established in Belagavi District Court Complex and Raibag Court Complex, offering VC cabins and help desk counters under the e-Courts Project.
- vi. Further, solar panels have been installed in Athani, Raibag, Sankeshwar, Saudatti, Khanapur, Bailahongal and Hukkeri Court Complexes in Belagavi District.
- vii. An online portal has been developed to provide the electronic Indian Law Reports (e-ILR) (Karnataka series) in a bilingual format, offering free access to advocates, litigants, government officials, law students and the public.
- viii. For establishing Paperless Courts, completely integrated hardware has been installed in 20 out of the 78 Court Halls in Belagavi District. Steps have been taken to scan and digitize current case records and rollout of e-Filing application across all establishments of the Belagavi District Courts. Further, e-payment portal has been enabled for online payment of court fee, process fee and copying charges.
 - ix. As part of capacity building measures, judicial officers and court staff are being trained regularly through master trainers and technicians.
- (b): In the Belagavi District Judiciary, there are 78 Court Halls. Out of said 78 Court Halls, as of now 10 Court Halls are equipped with requisite facilities to conduct hybrid video conferencing. In the remaining 68 Court Halls, video conferencing is being conducted using the available infrastructure and All-in-One desktops, installed in the Court Halls. Further, the process of converting these 68 Court Halls into Digital Court Halls and procuring the necessary infrastructure is under way. Necessary measures are being taken for digitization of case records in Belagavi District Courts and to ensure timely rollout of digitization services.
- (c): As per the information provided by the High Court of Karnataka, there are no vacant posts in the cadre of Senior Civil Judge in Belagavi District. Further, High Court of Karnataka is taking steps for filling up 158 posts in the cadre of Civil Judge in consultation with the State Government. The vacancies of support staff in the courts of Belagavi Districts are being filled on regular basis by way of promotion / direct recruitment.
